

part of Kashmir now under Pakistan's illegal occupation and separate protests have been lodged with Pakistan and China; and

(b) if so, their reaction thereto?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes, Sir.

A copy of letter dated 7th October, 1963, addressed by India's Permanent Representative to the United Nations to the President of the Security Council is placed on the Table of the House. Enclosures to this letter consist of copies of our protests lodged with the Governments of the People's Republic of China and Pakistan. [*Placed in Library, See No. LT-1819/63.*]

(b) In accordance with its practice, the Security Council circulated the letter to Members of the Security Council. No reply has been received from the Governments of the People's Republic of China or Pakistan.

#### Regrouping of Villages in Nagaland

- \*18. { Shri Swell:  
Shri Surendra Pal Singh:  
Shri Rishang Keishing:  
Shri Raghunath Singh:

Will the **Prime Minister** be pleased to state:

(a) whether the scheme for regrouping of villages in Nagaland has been put into operation;

(b) the total estimated expenditure for implementing the scheme; and

(c) whether the scheme has the approval of the people of Nagaland?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Remodelling of villages has been taken up starting with a few villages, with a view to

(i) develop model villages by providing amenities such as schools,

water supply, fair price shops, medical facilities etc.

(ii) protect the villagers against harassment and attacks by hostile Nagas, and

(iii) deny hostile Nagas their supply of food, money etc. which they obtain by extortion from the villagers.

(b) Total non-recurring expenditure—Rs. 258 lakhs.

Total recurring expenditure—Rs. 112 lakhs.

(c) A resolution was passed by the Nagaland Interim Body in its session in May 1963 that, if the situation did not improve as a result of the amnesty, the villages should be remodelled into larger centres to protect the villagers from harassment of the hostiles.

#### Demarcation of Rajasthan-West Pakistan Border

- \*19. { Shri Balkrishna Wasnik:  
Shri Vishram Prasad:  
Shri Bhagwat Jha Azad:  
Shri D. N. Tiwary:  
Shri S. M. Banerjee:  
Shri Umanath:  
Shri Bishanchander Seth:  
Shri B. P. Yadava:  
Shri Dhaon:  
Shri Maheswar Naik:  
Shrimati Savitri Nigam:  
Shri P. K. Deo:  
Shri Sidheshwar Prasad:  
Shri P. R. Chakraverti:  
Shri Mohan Swarup:  
Shri Sham Lal Saraf:  
Shri R. S. Tiwary:

Will the **Prime Minister** be pleased to state:

(a) whether there has recently been a meeting between the officers of the Governments of India and Pakistan for the authentication of the maps demarcating the international boundary

between Rajasthan and West Pakistan; and

(b) if so, the result of the meeting?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). Yes Sir; the strip maps prepared after the demarcation of the international boundary between Rajasthan and West Pakistan, were ratified at Karachi on the 26th and 27th September, 1963. The plenipotentiaries of both the countries authenticated the signatures of their Surveyors General on each of the 1240 map sheets.

**Provident Fund Contribution**

\*20. { Shri D. D. Mantri:  
Shri S. M. Banerjee:  
Shri Bade:  
Shri Kachhavaia:  
Shri Indrajit Gupta:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have increased the rate of provident fund contribution for more industries from the 31st October, 1963; and

(b) if so, the details of the industries involved?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) Yes, The compulsory rate of provident fund contributions under the Employee's Provident Funds Act, 1952 was increased from 6½ per cent to 8 per cent of basic wages, dearness allowance and retaining allowance, if any, in the establishments employing fifty or more persons in 18 more industries from the 1st November, 1963.

(b) The details of the industries are given in the statement laid on the Table of the House. [Placed in Library, See No. LT-1818/63].

**Supersonic Fighter Aircraft**

+21. { Shri Ramachandra Ulaka:  
Shri N. R. Laskar:  
Shri Dhuleshwar Meena:  
Shrimati Savitri Nigam:  
Shri P. C. Borooah:

Will the Minister of Defence be pleased to state:

(a) whether any decision has been taken by Government regarding the joint production of supersonic fighter aircraft with the mutual co-operation of U.A.R. and Indian team of experts; and

(b) if so, the nature thereof?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) No, Sir.

(b) Does not arise.

**"Iswar Pathshala" in East Pakistan**

\*22. { Shri P. R. Chakraverti:  
Shri Sidheshwar Prasad:  
Shri D. D. Puri:  
Shri Onkar Lal Berwa:  
Shri Gokaran Prasad:  
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the East Pakistan Government have given sanction to forcible occupation of "Iswar Pathshala" a premier Educational Institution of the Hindus in Commilla by Pakistani nationals;

(b) if so, the facts of the case; and

(c) whether the Deputy High Commissioner of India stationed in Dacca, has visited Commilla and sent any report?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) The forcible occupation of Iswar Pathshala was not sanctioned